GOVERNMENT OF INDIA MINISTRY OF YOUTH AFFAIRS & SPORTS (DEPARTMENT OF SPORTS) **RAJYA SABHA UNSTARRED QUESTION NO-2066 #** ANSWERED ON- 08/08/2024

ASSISTING STATES IN SETTING UP SPORTS COMPLEXES IN EVERY DISTRICT

2066 #. DR. BHIM SINGH

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state :-

(a) whether Government proposes to formulate any scheme to assist States in setting up sports complexes in each district, similar to the establishment of Navodaya Vidyalaya in each district, to develop interest among their youth in sports and physical exercises; and

(b) if so, the details thereof and if not, the reasons therefor?

ANSWER

THE MINISTER OF YOUTH AFFAIRS & SPORTS

(DR. MANSUKH MANDAVIYA)

(a) and (b) Sports' being a State subject, the responsibility for promotion of sports, including creation of sports infrastructure in every district to develop the interest of the youths towards sports, rests primarily with the State Government. The Union Government supplements their efforts.

However, for development of interest of the youths of the States towards sports, till date this Ministry has sanctioned 343 sports infrastructure projects across the country under Khelo India Scheme and National Sports Development Fund (NSDF) of this Ministry. In addition, under the Khelo India Scheme, 1059 Khelo India Centres in 747 districts of 36 States/ Union Territories and 32 Khelo India State Centres of Excellence in 31 States/UTs, have been notified. Further, 302 sports academies have also been accredited in 23 States/UTs.
